

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 09.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA)56/BB/2017	-	For hearing	230/ 232	Think & Learn Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM


SIGNATURE


1. SAJI. P. JOHN
for ALMT Legal Advocate for petitioner

2. Sinchana.M.R
ROC/PP Sinchana.M.R

ORDER

Counsel for Petitioner is present. Smt. MR Sinchana, Standing Counsel for ROC, Karnataka is present. She requested time as RD wanted to file affidavit over the clarification given by the Petitioner Company. Counsel for Petitioner has filed memo along with annexures. List it on 23.02.2018.


Member (T)


Member (J)